NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST DATED **16.09.2025** (TUESDAY) CHENNAI BENCH (HYBRID MODE)

10.30 AM

Click here to join VC

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Judgment

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|-----------------------|------------------------|------------------------|----------------------------|
| 1. | Comp App (AT) (CH) | Maharashtra Industrial | Ms. Iraa Dube Patil | |
| | (Ins) No. 900862/2024 | Development | | |
| | | Corporation | | |
| | | Vs | | |
| | | V. Venkatachalam, RP | | |
| | (With defects) | of Sai Wardha Power | | |
| | | Generation Limited | | |

For Orders

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for |
|-------|--------------------|-----------------------|------------------------|-----------------|
| | | | | Respondents |
| 2. | Comp App (AT) (CH) | Vasavi Power Services | Ms. Deepika Murali | Mr. Manav Gecil |
| | (Ins) No. 353/2025 | Private Limited | | Thomas |
| | For Stay | Vs | | |
| | IA No.1050 & | Canara Bank Limited | | |
| | 1052/2025 | | | |
| | For Urgent Listing | | | |
| | IA No. 1051/2025 | | | |
| | For Exemption | | | |
| | IA No. 1053/2025 | | | |

By order of Hon'ble Member (Judicial)

Chennai Bench

Copy to:

1. Notice Board

2. Website: www.nclat.nic.in